## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 in CP 09/16	==1	Hearing	241	M.V.Prakash Gurbaxani Vs. SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NAME (IN CAPITAL)			SIGNATURE	2
NO. & PH	ONE NUMBER	REPRESENTATION TO WHOM		Zione en marches
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20	WTT.K	Respondents	Sus	

Counsel for petitioner is present. Counsel for respondent is also present. Rejoinder is not filed. Therefore, the matter is posted for enquiry. Both parties are directed to get ready for the inquiry.

Posted on 23.08.2017.

MEMBER (J)

MEMBER (T)